

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.09.2020 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP

## **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 763 of 2020	Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd.	Vishnu Shankar	
<b>3.</b>	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	
<b>4.</b>	Comp. App. (AT) (Ins) No. 765 of 2020	P R Venkatesh Vs. Sripriya Kumar & Ors.	Goutham Shivshankar	
<b>5.</b>	Comp. App. (AT) (Ins) No. 766 of 2020	Metal Gems Vs. Saranya forgings & Engineers India Pvt. Ltd.	Harsh Surana	
<b>6.</b>	Comp. App. (AT) (Ins) No. 767 of 2020	Stressed Assets Stabilisation Fund (SASF) Vs. Punjab National Bank & Ors.	Sidhartha Barua	

**12:00 Noon**

**For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
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**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>8.</b>	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.  <b>With</b>	D.Abhinav Rao	Mahesh Agarwal Sandeep Bisht-R1 Akshay Bajpai-R3 & R4
<b>9.</b>	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal Akshay Bajpai-R3 & R4

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 474 of 2020  <b>Part Heard</b>	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	Rishabh Bansal
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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**